

issue, shall in no case be despatched by post to the exporters. The exporters shall make their own arrangements to collect the same either in person or through their duly authorised agents/Bankers from the concerned licensing office against proper receipt and on production of an evidence/authorisation for this purpose.

[English]

Private non-Banking Institutions

1462. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether instances of functioning of some private non-banking Institutions/Companies as full fledged banks in various parts of the country have come to the notice of the Union government during the last three years and till date:

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) reserve Bank of India have reported that no instance of non-banking institutions/companies functioning as full-fledged banks has come to their notice.

(b) and (c). Do not arise in view of (a) above.

[Translation]

Incidents of theft in C.O.D. Agra

1463. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of DEFENCE be pleased to state:

(a) the number of incidents of theft in Central Ordnance Depot Agra during the last three years;

(b) the estimated cost of the equipments stolen during this period, year-wise.

(c) whether any investigation has been conducted into the incidents of theft;

(d) if so, the outcome thereof;

(e) whether the government have taken any action against the persons responsible for such incidents;

(f) whether any foreign agency has also been found involved in these thefts;

(g) if so, the details thereof; and

(h) the action taken by the government to check the incidents of theft in future?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (h). A statement is attached.

STATEMENT

While there were no thefts reported in the COD Agra in 1989, one attempted theft was reported in 1990 and two attempt in 1991. In the incident in 1990, two prismatic compasses were found on the person of a female mazdoor. The female mazdoor, two of her male accomplices and the Store Keeper of the concerned shed were suspended after preliminary investigations. A Staff Court of Inquiry is in progress.

2. In the first incident relating to 1991 a theft was attempted by breaking a wall of a shed on 3.1.1991. Although no article was lost, a First Information Report was lodged with the Police.

3. In the second incident relating to

1991, there was an attempted theft of 88 prismatic compasses on the night of 17th/18th September, 1991. The suspected employees were apprehended and a First Information Report lodged with the Police. A detailed stock Verification undertaken has shown a shortage of 1908 serviceable Compasses and 859 repairable Compasses. The value of the missing Compasses is 13,40,634/- approximately. A staff Court of Inquiry is in progress.

4. There is no information so far of involvement of any foreign agency.

5. The following steps have been taken to strengthen the security of the depot:-

- (i) patrolling interval in/out side the depot has been reduced;
- (ii) provision of walkie/talkies at the guard posts has been recently made;
- (iii) surveillance devices, such as hand held detector/door metal frame have been put to use;
- (iv) search of personnel at gate while mustering in/out has been intensified;
- (v) a Quick Reaction Team, with arms and amm, has been deployed and carries out combing operations are regular intervals.

Export of blended Yarn

1464. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the government propose to export blended yarn;

(b) if so, the target fixed in this regard; and

(c) the time by which the target is likely to be achieved?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) India is already exporting blended yarn and its exports during 1990-91 amounted to Rs. 41.50 crores.

(b) and (c). The Synthetic & Rayon Textiles Export Promotion Council has fixed an export target of Rs. 75 crores for blended yarn during 1991-92. The exports have already reached Rs. 40.35 crores during the period April-September, 1991.

[English]

Top 25 Tax Payers

1465. SHRI MORESHWAR SAVE: Will the Minister of FINANCE be pleased to state: the top 25 income tax payers with details of their occupation and the amount of tax paid by each of them during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): Information regarding the top 20 income tax payers in the country, ranked in the order of their returned income (annualised) for the assessment year 1989-90, the income tax paid by them in respect of the assessment years 1988-89 to 1990-91 and their occupation, is enclosed as statement. This is information in respect of top 20 income tax payers, which is compiled every year, normally takes a long time for compilation. Collecting & compiling information regarding to 25 income tax payers will require further time and effort, which may not be commensurate with the objective sought to be achieved.